

ITEM NO.6

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(with appln. (s) for directions)

Date : 14/12/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Raghuvendra Pratap Singh,Adv.
Mr. Rajesh Srivastava,Adv.

For Respondent(s)
Mr. Ajay Sharma,Adv.

Mr.Abhay Prakash Sahay,Adv.
Mr. Himanshu Shekhar,Adv.

Mr.Sandeep Singh,Adv,.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 29.09.2015 of this Court in respect of the respondent No.5.

List the matter again on 18.02.2016.

(M V RAMESH)
Registrar

SB